COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 66 of 2017

Dated: 14th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

TANGEDCO Vs.		Appellant(s)
Central Electricity Regulatory Comm	nission & Ors	Respondent(s)
Counsel for the Appellant(s) :	Mr. S. Vallinagyam	
Counsel for the Respondent(s) :	Mr. M.G. Ramachandran Ms. Anushree Bardhan Mr. Shubham Arya for R-2	

<u>ORDER</u>

It is represented that pleadings are complete.

List the matter for hearing on 06.12.2017.

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/vt